

DIVISION BENCH
COURT - II

P-111

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/266(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH APRIL 2024

IN THE MATTER OF	SHREE SHYAM MOTION PICTURES PRIVATE LIMITED VS SPICY ENTERTAINMENT AND MEDIA LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Arun Kumar Mishra, Adv.] for the Operational Creditor

Mr. Diptomoy Talukder, Adv.] For the Respondent

ORDER

1. Learned Counsel for the parties present.
2. Since last chance has already been granted to file Reply Affidavit, no Reply Affidavit has yet been filed.
3. At request, a last and final chance is granted to file Reply Affidavit within a period of seven days.
4. Both the parties are directed to file short written notes of arguments along with oral submissions on the next date of hearing.
5. List this matter **on 10.05.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

MJ